NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY: M/s. Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESIGNA	TION	REPRESENTATIO	ON SIGNATURE
١.	MR. ASHICH	DHOLAKIA.	Abvocate	PETITIONER	1900 000
2.	MR. GAUTAM	BAIAI , AT	NORTE	1)	*/Breng
3 -	ASHO H	KUMAR JUN	EJA Adlv.	rent Respond	int dipring.
	MR. MANI	ISH AGEAR	WAL.	Resp.	V
5.	Ms. PRERI	AM TA AL	NI	Resp.	
6.	MS. JACNEE			Resp.	
7.	ps. Ritika	Shaw	ORDER	Resp.	fulrary .

Arguments were advanced by the learned counsel for the petitioners.

None is present on behalf of the respondents. It has been brought to our notice that the time fixed in this case vide order dated 15.7.2016 was 2.00 p.m. Adjourned till 2.00 p.m.

Contd...



2.00 p.m.

Counsels for the respondents are present and have filed further citations to resist the prayer made by the petitioner in his application seeking amendment of the company petition.

To come up on 08.09.2016 for disposal.

(Ina Malhotra)

SdI- HARADAN

Member (Judicial)

(R.Varadharajan)

Member (Judicial)